

Pendency and Disposal of cases

Name of the Judgeship:-Chapra

Name of the Month:- Oct 2017

Sl. No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
1	Ramesh Tiwary (District and Sessions judge)	Temporary Injunction	0	0	0		0	Regular Bail	49	66	18	80	17
		Interlocutory Application	0	0	0		0	Anticipatory Bail	114	130	29	153	62
		Settlement of Issues	2	0	0		2	Appeal	34	2	0	4	32
		Miscellaneous Petition	38	22	5	0	55	Revision	112	29	1	10	130
		Civil Appeal	70	7	0	2	75	Framing of Charge	16	4	4	0	16
		Misc. Appeal	20	3	0	0	23	Discharge	0	0	0	0	0
		Remand	0		0			Examination of Prosecution Witnesses			12		
		Execution	76	19	0	0	95	Examination of Defence Witnesses	0	0	0	0	0
		Decree	0	0	0	0	0	Statement of accused u/s 313	0	2	2	0	0
		Probate/Letters of Administration	92	5	0	0	97	Argument	0	0	0	0	0
		M.A.C.T Cases	116	9	0	2	123	Miscellaneous Petition	58	11	6	0	63
		Total no. of Witnesses Examined			0			Special Act Cases (NDPS, SC/ST etc.)	8	1	0	0	9
								Sessions Trial	209	22	0	9	222
						Sessions Trial Contested			0				
2	Raghupati Singh (Principal Judge (Family Court))	Matrimonial Suits	1108	27	46	0	1089	U/s 125 of Cr. P.C.	760	14	24	0	750
		Matrimonial Suits Contested			10								
		Matrimonial Suits (I.A)	0	7	7	0	0						
		Reconciliation	0	23	23	0	0						
		Reconciliation (I.A)	0	2	2	0	0						
		U/S 24 of the Hindu Marriage Act	0	11	11	0	0						
		U/S 24 of the Hindu Marriage Act (I.A)	0	3	3	0	0						
		U/S 25 of the Hindu Marriage Act	0	2	2	0	0						
		U/S 25 of the Hindu Marriage Act (I.A)	0	0	0	0	0						
		U/S 26 of the Hindu Marriage Act	0	0	0	0	0						
		U/S 26 of the Hindu Marriage Act (I.A)	0	0	0	0	0						
		Adoption & Custody of Child	2	0	0	0	2						

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3	Dharmendra Kumar Singh (Additional District and Sessions Judge)	Temporary Injunction	0	0	0		0	Regular Bail	4	33	26	0	11
		Interlocutory Application	0	0	0		0	Anticipatory Bail	0	0	0	0	0
		Settlement of Issues	0	0	0		0	Appeal	25	0	1	0	24
		Miscellaneous Petition	0	0	0	0	0	Revision	26	0	1	0	25
		Civil Appeal	133	0	1	0	132	Framing of Charge	37	2	10	0	29
		Misc. Appeal	18	0	1	0	17	Discharge	3	0	3	0	0
		Remand	0		0			Examination of Prosecution Witnesses			3		
		Execution	1	0	0	0	1	Examination of Defence Witnesses	5	0	5	0	0
		Decree	0	0	0	0	0	Statement of accused u/s 313	8	0	8	0	0
		Probate/Letters of Administration	45	0	0	0	45	Argument	24	2	5	0	21
		M.A.C.T Cases	71	0	0	0	71	Miscellaneous Petition	0	0	0	0	0
		Total no. of Witnesses Examined			7			Special Act Cases (NDPS, SC/ST etc.)	0	0	0	0	0
								Sessions Trial	546	2	7	0	541
						Sessions Trial Contested			7				

4	Ashok kumar Gupta -I (Additional District and Sessions Judge-I)	Temporary Injunction	0	0	0	0	0	Regular Bail	7	9	11	0	5
		Interlocutory Application	0	0	0	0	0	Anticipatory Bail	14	37	18	0	33
		Settlement of Issues	4	0	0	4	4	Appeal	39	1	0	0	40
		Miscellaneous Petition	0	0	0	0	0	Revision	40	3	0	0	43
		Civil Appeal	105	0	1	0	104	Framing of Charge	2	7	7	0	2
		Misc. Appeal	18	0	0	0	18	Discharge	0	0	0	0	0
		Remand	0		0			Examination of Prosecution Witnesses			37		
		Execution	1	0	0	0	1	Examination of Defence Witnesses	1	0	1	0	0
		Decree	0	0	0	0	0	Statement of accused u/s 313	6	8	8	0	6
		Probate/Letters of Administration	47	0	0	0	47	Argument	4	10	10	0	4
		M.A.C.T Cases	57	0	1	0	56	Miscellaneous Petition	0	0	0	0	0
		Total no. of Witnesses Examined			3			Special Act Cases (NDPS, SC/ST etc.)	792	8	10	0	790
								Sessions Trial	190	0	0	0	190
								Sessions Trial Contested			0		

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5	Vijay Anand Tiwary (Additional District and Sessions Judge-II)	Temporary Injunction	0	0	0	0	0	Regular Bail	0	14	9	0	5
		Interlocutory Application	0	0	0	0	0	Anticipatory Bail	19	27	24	0	22
		Settlement of Issues	0	0	0	0	0	Appeal	37	0	0	0	37
		Miscellaneous Petition	0	0	0	0	0	Revision	83	3	7	0	79
		Civil Appeal	136	0	1	0	135	Framing of Charge	0	7	7	0	0
		Misc. Appeal	23	0	0	0	23	Discharge	0	0	0	0	0
		Remand	0		0			Examination of Prosecution Witnesses			23		
		Execution	0	0	0	0	0	Examination of Defence Witnesses	0	0	0	0	0
		Decree	1	0	1	0	0	Statement of accused u/s 313	0	10	10	0	0
		Probate/Letters of Administration	65	0	1	0	64	Argument	1	1	2	0	0
		M.A.C.T Cases	55	0	0	0	55	Miscellaneous Petition	0	0	0	0	0
		Total no. of Witnesses Examined			7			Special Act Cases (NDPS, SC/ST etc.)	0	0	0	0	0
								Sessions Trial	459	5	2	0	462
								Sessions Trial Contested			1		
6	Anjani Kumar Singh (Additional District and Sessions Judge-VI)	Temporary Injunction	0	0	0	0	0	Regular Bail	1	217	218	0	0
		Interlocutory Application	3	0	0	0	3	Anticipatory Bail	3	16	17	0	2
		Settlement of Issues	1	0	0	0	1	Appeal	23	0	0	0	23
		Miscellaneous Petition	13	0	0	0	13	Revision	16	0	0	0	16
		Civil Appeal	95	0	1	0	94	Framing of Charge	25	11	11	0	25
		Misc. Appeal	22	0	0	0	22	Discharge	2	0	0	0	2
		Remand	0		0			Examination of Prosecution Witnesses			21		
		Execution	0	0	0	0	0	Examination of Defence Witnesses	1	0	0	0	1
		Decree	0	0	0	0	0	Statement of accused u/s 313	5	5	5	0	5
		Probate/Letters of Administration	45	0	0	0	45	Argument	16	2	2	0	16
		M.A.C.T Cases	47	0	0	0	47	Miscellaneous Petition	0	0	0	0	0
		Total no. of Witnesses Examined			1			Special Act Cases (NDPS, SC/ST etc.)	800	50	1	0	849
								Sessions Trial	445	0	3	0	442
								Sessions Trial Contested			2		

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		beginning					court						
7	Vinod Kumar Mishra (Additional District and Sessions Judge-VIII)	Temporary Injunction	0	0	0	0	0	Regular Bail	8	5	12	0	1
		Interlocutory Application	0	0	0	0	0	Anticipatory Bail	8	22	20	0	10
		Settlement of Issues	0	0	0	0	0	Appeal	44	0	0	0	44
		Miscellaneous Petition	0	0	0	0	0	Revision	59	0	2	0	57
		Civil Appeal	133	0	0	0	133	Framing of Charge	13	0	13	0	0
		Misc. Appeal	18	0	0	0	18	Discharge	0	0	0	0	0
		Remand	0		0			Examination of Prosecution Witnesses			22		
		Execution	0	0	0	0	0	Examination of Defence Witnesses	0	0	0	0	0
		Decree	0	0	0	0	0	Statement of accused u/s 313	11	0	11	0	0
		Probate/Letters of Administration	50	0	1	0	49	Argument	5	0	5	0	0
		M.A.C.T Cases	57	0	0	0	57	Miscellaneous Petition	0	0	0	0	0
		Total no. of Witnesses Examined			5			Special Act Cases (NDPS, SC/ST etc.)	0	0	0	0	0
								Sessions Trial	684	2	3	0	683
						Sessions Trial Contested			3				
8	Om Prakash Pandey (Additional District and Sessions Judge-IX)	Temporary Injunction	0	0	0	0	0	Regular Bail	2	9	4	0	7
		Interlocutory Application	0	0	0	0	0	Anticipatory Bail	19	28	19	0	28
		Settlement of Issues	0	0	0	0	0	Appeal	32	3	0	0	35
		Miscellaneous Petition	13	0	0	0	13	Revision	61	4	0	0	65
		Civil Appeal	135	0	1	0	134	Framing of Charge	5	0	0	0	5
		Misc. Appeal	35	0	0	0	35	Discharge	0	0	0	0	0
		Remand	0		0			Examination of Prosecution Witnesses			27		
		Execution	1	0	0	0	1	Examination of Defence Witnesses	3	0	1	0	2
		Decree	0	0	0	0	0	Statement of accused u/s 313	0	5	5	0	0
		Probate/Letters of Administration	72	0	0	0	72	Argument	10	2	4	0	8
		M.A.C.T Cases	79	0	0	0	79	Miscellaneous Petition	2	0	0	0	2
		Total no. of Witnesses Examined			15			Special Act Cases (NDPS, SC/ST etc.)	0	0	0	0	0
								Sessions Trial	560	0	5	0	555
						Sessions Trial Contested			3				

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9	Birendra Kumar Mishra (Additional District and Sessions Judge-X)	Temporary Injunction	0	0	0	0	0	Regular Bail	13	11	14	0	10
		Interlocutory Application	0	0	0	0	0	Anticipatory Bail	8	29	8	0	29
		Settlement of Issues	0	0	0	0	0	Appeal	47	6	0	0	53
		Miscellaneous Petition	14	0	0	0	14	Revision	22	10	2	0	30
		Civil Appeal	128	0	0	1	127	Framing of Charge	5	8	8	0	5
		Misc. Appeal	23	0	3	3	17	Discharge	0	0	0	0	0
		Remand	0		0			Examination of Prosecution Witnesses			17		
		Execution	2	0	0	0	2	Examination of Defence Witnesses	0	0	0	0	0
		Decree	0	0	0	0	0	Statement of accused u/s 313	0	4	4	0	0
		Probate/Letters of Administration	51	0	2	10	39	Argument	5	4	4	0	5
		M.A.C.T Cases	89	1	3	3	84	Miscellaneous Petition	0	0	0	0	0
		Total no. of Witnesses Examined			0			Special Act Cases (NDPS, SC/ST etc.)	0	0	0	0	0
								Sessions Trial	519	25	8	0	536
						Sessions Trial Contested			8				
		Temporary Injunction	0	0	0	0	0	Regular Bail	0	0	0	0	0
		Interlocutory Application	0	0	0	0	0	Anticipatory Bail	0	0	0	0	0
		Settlement of Issues	2	0	0	0	2	Appeal	28	0	0	0	28
		Miscellaneous Petition	0	0	0	0	0	Revision	4	0	0	0	4

10	Shyam Kishore Saah (Adhoc Additional District and Sessions Judge)	Civil Appeal	94	0	0	0	94	Framing of Charge	8	0	1	0	7
		Misc. Appeal	7	0	0	0	7	Discharge	0	0	0	0	0
		Remand	0		0			Examination of Prosecution Witnesses			1		
		Execution	0	0	0	0	0	Examination of Defence Witnesses	0	0	0	0	0
		Decree	0	0	0	0	0	Statement of accused u/s 313	0	4	4	0	0
		Probate/Letters of Administration	38	0	0	0	38	Argument	3	4	2	0	5
		M.A.C.T Cases	23	0	0	0	23	Miscellaneous Petition	0	0	0	0	0
		Total no. of Witnesses Examined			2			Special Act Cases (NDPS, SC/ST etc.)	0	0	0	0	0
								Sessions Trial	233	0	2	0	231
								Sessions Trial Contested			2		

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11	Umesh Chandra Srivastava (Adhoc Additional District and Sessions Judge)	Temporary Injunction	0	0	0	0	0	Regular Bail	0	0	0	0	0
		Interlocutory Application	2	3	2		3	Anticipatory Bail	0	0	0	0	0
		Settlement of Issues	0	0	0		0	Appeal	13	0	0	0	13
		Miscellaneous Petition	3	0	0	0	3	Revision	6	0	0	0	6
		Civil Appeal	95	0	0	0	95	Framing of Charge	0	0	0	0	0
		Misc. Appeal	8	0	0	0	8	Discharge	0	0	0	0	0
		Remand	0		0			Examination of Prosecution Witnesses			0		
		Execution	0	0	0	0	0	Examination of Defence Witnesses	0	0	0	0	0
		Decree	0	0	0	0	0	Statement of accused u/s 313	3	2	2	0	3
		Probate/Letters of Administration	22	0	0	0	22	Argument	4	7	6	0	5
		M.A.C.T Cases	10	0	0	0	10	Miscellaneous Petition	0	0	0	0	0
		Total no. of Witnesses Examined			0			Special Act Cases (NDPS, SC/ST etc.)	0	0	0	0	0
						Sessions Trial	280	0	6	0	274		
						Sessions Trial Contested			5				
12	Kishori Lal (Chief Judicial Magistrate-cum-Sub Judge)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	96	96	0	0
		Interlocutory/Misc. Application	0	1	1	0	0	Acceptance of final form	175	25	21	0	179
		Settlement of Issues	0	0	0	0	0	Cognisance Taken			27		
		Execution	1	0	0	0	1	Commitment of cases	190	0	0	0	190
		Witness Examined	4	0	3	0	1	Charged Framed/Accusation Explained	3	5	5	0	3
		Argument	2	0	0	0	2	Discharge	0	0	0	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	223	3	1	0	225	Witnesses Examined before Charge	0		0		
		Suits (Contested)			0			Witnesses Examined after Charge	0		0		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		0		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	4	2	2	0	4
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	1839		0		
								Complaint Cases (for Trial)	367		1		
								Complaint Cases	2131	260	0	185	220
								G.R Cases	2331	159	0	658	183
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
						Argument	5	0	2	0	3		
						FIR Institution U/s 156(3)	2232	658			157		
						Magisterial Trial	1058	2984	23	0	401		
						Magisterial Trial (Contested)			1				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	128	0	1	0	127		
						Sessions Trial(Contested)			1				

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13	Shema Eram (Judicial Magistrate J.J. Board)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	0	0	0	0
		Interlocutory/Misc. Application	0	0	0	0	0	Acceptance of final form	0	0	0	0	0
		Settlement of Issues	0	0	0	0	0	Cognisance Taken			0		
		Execution	0	0	0	0	0	Commitment of cases	0	0	0	0	0
		Witness Examined	0	0	0	0	0	Charged Framed/Accusation Explained	0	0	0	0	0
		Argument	0	0	0	0	0	Discharge	0	0	0	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	0	0	0	0	0	Witnesses Examined before Charge	0		0		
		Suits (Contested)			0			Witnesses Examined after Charge	0		0		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		0		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	0	0	0	0	0
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	0		0		
								Complaint Cases (for Trial)	0		0		
								Complaint Cases	0	0	0	0	0
								G.R Cases	0	0	0	0	0
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
						Argument	0	0	0	0	0		
						FIR Institution U/s 156(3)	0	0			0		
						Magisterial Trial	0	0	0	0	0		
						Magisterial Trial (Contested)			0				
						Cases in Juvenile Justice Board	1359	26	51	0	1334		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

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14	Basant Kumar (Additional Chief Judicial Magistrate-Sub Judge)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	19	19	0	0
		Interlocutory/Misc. Application	0	0	0	0	0	Acceptance of final form	0	0	0	0	0
		Settlement of Issues	6	0	1	0	5	Cognisance Taken			0		
		Execution	27	0	0	0	27	Commitment of cases	0	1	1	0	0
		Witness Examined	0	25	25	0	0	Charged Framed/Accusation Explained	5	0	1	0	4
		Argument	1	0	0	0	1	Discharge	0	0	0	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	290	8	1	0	297	Witnesses Examined before Charge	0		0		
		Suits (Contested)			0			Witnesses Examined after Charge	0		0		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		0		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	4	0	0	0	4
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	0		0		
								Complaint Cases (for Trial)	0		0		
								Complaint Cases	5	0	0	0	5
								G.R Cases	300	0	0	0	300
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
						Argument	0	0	0	0	0		
						FIR Institution U/s 156(3)	0	0			0		

								Magisterial Trial	368	35	4	49	350
								Magisterial Trial (Contested)			0		
								Cases in Juvenile Justice Board	0	0	0	0	0
								Sessions Trial	0	0	0	0	0
								Sessions Trial(Contested)			0		

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15	Randhir Kumar (Additional Chief Judicial Magistrate-cum-Sub Judge)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	8	8	0	0
		Interlocutory/Misc. Application	0	0	0	0	0	Acceptance of final form	0	0	0	0	0
		Settlement of Issues	0	0	0	0	0	Cognisance Taken			0		
		Execution	30	0	0	0	30	Commitment of cases	0	0	0	0	0
		Witness Examined	0	0	0	0	0	Charged Framed/Accusation Explained	0	4	4	0	0
		Argument	0	0	0	0	0	Discharge	0	0	0	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	277	10	0	0	287	Witnesses Examined before Charge	218		6		
		Suits (Contested)			0			Witnesses Examined after Charge	300		8		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		6		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	0	0	0	0	0
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	0		0		
								Complaint Cases (for Trial)	0		0		
								Complaint Cases	227	0	1	0	226
								G.R Cases	1459	5	3	0	1461
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
						Argument	0	4	4	0	0		
						FIR Institution U/s 156(3)	0	0			0		
						Magisterial Trial	1687	5	4	0	1688		
						Magisterial Trial (Contested)			2				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

Name of the Judgeship:-Chapra

Name of the Month:-Oct 2017

Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
16	Upendra Kumar (Sub Judge I-cum-Additional Chief Judicial Magistrate)	Temporary Injunction	36	1	2	0	35	Bail Applications	0	75	75	0	0
		Interlocutory/Misc. Application	8	12	11	0	9	Acceptance of final form	86	5	1	0	90
		Settlement of Issues	0	5	4	0	1	Cognisance Taken			15		
		Execution	0	0	0	0	0	Commitment of cases	90	5	4	0	91
		Witness Examined	4	45	44	0	5	Charged Framed/Accusation Explained	2	6	7	0	1
		Argument	1	2	1	0	2	Discharge	0	0	0	0	0
		Decree	6	1	6	0	1	Disposal of cases without full trial	0		0		
		Suits	1770	70	7	49	1784	Witnesses Examined before Charge	0		0		
		Suits (Contested)			1			Witnesses Examined after Charge	0		0		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		0		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	0	0	0	0	0
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	0		0		
								Complaint Cases (for Trial)	0		0		
								Complaint Cases	47	0	0	0	47
								G.R Cases	0	0	0	0	0
								T.I. Parade Conducted	0		0		

								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
								Argument	0	0	0	0	0
								FIR Institution U/s 156(3)	0	0			0
								Magisterial Trial	2560	61	7	0	2614
								Magisterial Trial (Contested)				2	
								Cases in Juvenile Justice Board	0	0	0	0	0
								Sessions Trial	152	0	2	0	150
								Sessions Trial(Contested)				2	

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Name of the Month:-Oct 2017

Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
17	Dhananjay Kumar Mishra (Sub Judge V-cum-Additional Chief Judicial Magistrate)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	37	37	0	0
		Interlocutory/Misc. Application	0	4	4	0	0	Acceptance of final form	66	0	0	0	66
		Settlement of Issues	0	1	1	0	0	Cognisance Taken			8		
		Execution	4	0	0	0	4	Commitment of cases	0	3	3	0	0
		Witness Examined	0	15	15	0	0	Charged Framed/Accusation Explained	0	6	6	0	0
		Argument	3	0	0	0	3	Discharge	0	0	0	0	0
		Decree	0	1	1	0	0	Disposal of cases without full trial	0		0		
		Suits	386	1	1	0	386	Witnesses Examined before Charge	0		0		
		Suits (Contested)				0		Witnesses Examined after Charge	0		0		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		11		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	0	5	5	0	0
		Succession Cases	1	0	0	0	1	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	291		5		
								Complaint Cases (for Trial)	0		0		
								Complaint Cases	291	7	7	0	291
								G.R Cases	1708	50	4	4	1750
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
						Argument	0	4	4	0	0		
						FIR Institution U/s 156(3)	0	0			0		
						Magisterial Trial	1291	0	7	0	1284		
						Magisterial Trial (Contested)			4				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

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Name of the Month:-Oct 2017

Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
18	Punit Malviya (Sub Judge VII-cum-	Temporary Injunction	0	0	0	0	0	Bail Applications	0	42	42	0	0
		Interlocutory/Misc. Application	2	3	2	0	3	Acceptance of final form	79	2	7	0	74
		Settlement of Issues	1	1	1	0	1	Cognisance Taken			16		
		Execution	4	0	0	0	4	Commitment of cases	34	0	0	0	34
		Witness Examined	19	18	17	0	20	Charged Framed/Accusation Explained	39	6	8	0	37
		Argument	7	0	0	0	7	Discharge	1	0	0	0	1
		Decree	2	0	2	0	0	Disposal of cases without full trial	0		0		
		Suits	354	4	2	0	356	Witnesses Examined before Charge	242		23		
		Suits (Contested)				0		Witnesses Examined after Charge	496		26		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		180		
		Probate/Letters of	0	0	0	0	0	Statement of accused u/s 313	6	0	0	0	6

Additional Chief Judicial Magistrate)	Administration													
	Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0				
							Complaint Cases (for enquiry)	257		2				
							Complaint Cases (for Trial)	614		0				
							Complaint Cases	852	21	2	0	871		
							G.R Cases	2340	88	9	0	2419		
							T.I. Parade Conducted	0		0				
							Custodial death enquiry	0		0				
							Confession Recorded	0		0				
							Statement Recorded U/s 164 Cr.P.C	0		0				
							Argument	2	2	2	0	2		
							FIR Institution U/s 156(3)	0	0			0		
							Magisterial Trial	3192	109	11	0	3290		
							Magisterial Trial (Contested)			2				
							Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0			
						Sessions Trial(Contested)			0					

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Name of the Month:-Oct 2017

Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
19	Sanjay Kumar III (Sub Judge VIII-cum-Additional Chief Judicial Magistrate)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	36	36	0	0
		Interlocutory/Misc. Application	0	22	22	0	0	Acceptance of final form	32	5	2	0	35
		Settlement of Issues	0	6	6	0	0	Cognisance Taken			53		
		Execution	37	0	0	0	37	Commitment of cases	113	9	5	0	117
		Witness Examined	28	10	20	0	18	Charged Framed/Accusation Explained	30	5	7	0	28
		Argument	3	3	3	0	3	Discharge	0	0	0	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	482	24	7	0	499	Witnesses Examined before Charge	170		24		
		Suits (Contested)			1			Witnesses Examined after Charge	190		6		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		24		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	24	2	4	0	22
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	368		3		
								Complaint Cases (for Trial)	369		5		
								Complaint Cases	768	14	5	0	777
								G.R Cases	1392	69	2	16	1443
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
						Argument	8	4	5	0	7		
						FIR Institution U/s 156(3)	0	0			0		
						Magisterial Trial	874	14	13	0	875		
						Magisterial Trial (Contested)			1				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

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Name of the Month:-Oct 2017

Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
		Temporary Injunction	0	0	0	0	0	Bail Applications	0	40	40	0	0
		Interlocutory/Misc. Application	1	4	4	0	1	Acceptance of final form	0	3	3	0	0
		Settlement of Issues	5	0	0	0	5	Cognisance Taken			22		
		Execution	6	0	0	0	6	Commitment of cases	25	3	2	0	26
		Witness Examined	2	18	18	0	2	Charged Framed/Accusation Explained	16	4	10	0	10
		Argument	6	0	0	0	6	Discharge	0	1	1	0	0
		Decree	0	1	1	0	0	Disposal of cases without full trial	0		0		
								Witnesses Examined before					

20	Sanjay Priya (Sub Judge IX-cum-Additional Chief Judicial Magistrate)	Suits	509	3	0	0	512	Charge	14		3		
		Suits (Contested)			0			Witnesses Examined after Charge	15		3		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		11		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	4	2	5	0	1
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	169		15		
								Complaint Cases (for Trial)	169		15		
								Complaint Cases	179	5	15	0	169
								G.R Cases	2615	80	11	9	2675
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
								Argument	5	3	4	0	4
								FIR Institution U/s 156(3)	0	0			0
								Magisterial Trial	1653	14	6	0	1661
								Magisterial Trial (Contested)			3		
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

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Name of the Month:-Oct 2017

Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
21	Rajendra Kumar Pandey (Sub Judge X-cum-Additional Chief Judicial Magistrate)	Temporary Injunction	5	0	2	0	3	Bail Applications	0	18	18	0	0
		Interlocutory/Misc. Application	9	5	4	0	10	Acceptance of final form	16	0	0	0	16
		Settlement of Issues	10	5	2	0	13	Cognisance Taken			14		
		Execution	4	0	0	0	4	Commitment of cases	13	3	5	0	11
		Witness Examined	13	23	27	0	9	Charged Framed/Accusation Explained	29	6	7	0	28
		Argument	12	3	3	0	12	Discharge	0	1	1	0	0
		Decree	0	2	2	0	0	Disposal of cases without full trial	0		1		
		Suits	398	4	3	0	399	Witnesses Examined before Charge	21		1		
		Suits (Contested)			0			Witnesses Examined after Charge	23		4		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		14		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	31	3	3	0	31
		Succession Cases	1	0	0	0	1	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	46		1		
								Complaint Cases (for Trial)	586		4		
								Complaint Cases	631	13	5	0	639
								G.R Cases	1565	43	10	1	1597
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
						Argument	19	8	7	0	20		
						FIR Institution U/s 156(3)	0	0			0		
						Magisterial Trial	2196	56	15	1	2236		
						Magisterial Trial (Contested)			5				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

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Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
		Temporary Injunction	0	1	1	0	0	Bail Applications	0	37	37	0	0
		Interlocutory/Misc. Application	0	7	7	0	0	Acceptance of final form	17	5	2	0	20
		Settlement of Issues	0	0	0	0	0	Cognisance Taken			5		

22	Sudhir Kumar Sinha (Sub Judge XI-cum-Additional Chief Judicial Magistrate)	Execution	0	0	0	0	0	Commitment of cases	75	2	0	0	77
		Witness Examined	0	20	20	0	0	Charged Framed/Accusation Explained	29	8	7	0	30
		Argument	0	12	12	0	0	Discharge	0	0	0	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	374	5	0	0	379	Witnesses Examined before Charge	422		13		
		Suits (Contested)			0			Witnesses Examined after Charge	430		43		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		7		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	18	2	0	0	20
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	0		0		
								Complaint Cases (for Trial)	0		0		
								Complaint Cases	612	16	7	0	621
								G.R Cases	1886	17	7	0	1896
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
								Argument	4	3	0	0	7
								FIR Institution U/s 156(3)	0	0			0
								Magisterial Trial	2498	33	14	0	2517
						Magisterial Trial (Contested)			3				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

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Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
23	Chhedi Ram (Sub Judge-cum-Additional Chief Judicial Magistrate)	Temporary Injunction	0	2	2	0	0	Bail Applications	0	23	23	0	0
		Interlocutory/Misc. Application	0	1	1	0	0	Acceptance of final form	46	0	0	0	46
		Settlement of Issues	0	1	1	0	0	Cognisance Taken			3		
		Execution	45	0	0	0	45	Commitment of cases	0	0	0	0	0
		Witness Examined	0	8	8	0	0	Charged Framed/Accusation Explained	0	13	13	0	0
		Argument	0	0	0	0	0	Discharge	0	0	0	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	357	0	0	0	357	Witnesses Examined before Charge	0		0		
		Suits (Contested)			0			Witnesses Examined after Charge	0		0		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		18		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	0	11	11	0	0
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	404		12		
								Complaint Cases (for Trial)	798		3		
								Complaint Cases	1109	108	15	0	1202
								G.R Cases	2376	204	2	0	2578
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
						Argument	0	17	17	0	0		
						FIR Institution U/s 156(3)	0	0			0		
						Magisterial Trial	3485	312	17	0	3780		
						Magisterial Trial (Contested)			5				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

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Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal					
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court

Sl No.	Officer	Nature of case	Civil Disposal				Criminal Disposal						
			at the beginning	Institution	Disposal	to other court	at the end	Nature of case	at the beginning	Institution	Disposal	to other court	at the end
24	Arvind (Sub Judge-cum-Additional Chief Judicial Magistrate)	Temporary Injunction	0	1	1	0	0	Bail Applications	0	30	30	0	0
		Interlocutory/Misc. Application	0	0	0	0	0	Acceptance of final form	41	4	0	0	45
		Settlement of Issues	0	0	0	0	0	Cognisance Taken			27		
		Execution	43	0	0	0	43	Commitment of cases	96	8	3	0	101
		Witness Examined	13	5	6	0	12	Charged Framed/Accusation Explained	36	4	14	0	26
		Argument	2	0	0	0	2	Discharge	6	0	0	0	6
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	298	3	0	0	301	Witnesses Examined before Charge	657		20		
		Suits (Contested)			0			Witnesses Examined after Charge	600		40		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		20		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	34	2	7	0	29
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	719		1		
								Complaint Cases (for Trial)	560		6		
								Complaint Cases	1269	10	7	0	1272
								G.R Cases	2308	48	6	1	2349
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
								Argument	9	2	4	0	7
								FIR Institution U/s 156(3)	0	0			0
								Magisterial Trial	3577	58	13	1	3621
								Magisterial Trial (Contested)			3		
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

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Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
25	Satya Narain Shivhare (Sub Judge)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	0	0	0	0
		Interlocutory/Misc. Application	0	27	27	0	0	Acceptance of final form	0	0	0	0	0
		Settlement of Issues	0	4	4	0	0	Cognisance Taken			0		
		Execution	64	0	0	0	64	Commitment of cases	0	0	0	0	0
		Witness Examined	0	35	35	0	0	Charged Framed/Accusation Explained	0	0	0	0	0
		Argument	0	4	4	0	0	Discharge	0	0	0	0	0
		Decree	0	4	4	0	0	Disposal of cases without full trial	0		0		
		Suits	1073	1	8	0	1066	Witnesses Examined before Charge	0		0		
		Suits (Contested)			2			Witnesses Examined after Charge	0		0		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		0		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	0	0	0	0	0
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	0		0		
								Complaint Cases (for Trial)	0		0		
								Complaint Cases	0	0	0	0	0
								G.R Cases	0	0	0	0	0
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
								Argument	0	0	0	0	0
								FIR Institution U/s 156(3)	0	0			0
								Magisterial Trial	0	0	0	0	0
								Magisterial Trial (Contested)			0		
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		

Name of the Judgeship:-Chapra

Name of the Month:-Oct 2017

Sl No.	Name and Designation of the Officer	Civil Disposal						Criminal Disposal					
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
26	Rakesh Kumar II (Sub Judge)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	55	55	0	0
		Interlocutory/Misc. Application	2	3	3	0	2	Acceptance of final form	4	0	1	0	3
		Settlement of Issues	1	0	0	0	1	Cognisance Taken			0		
		Execution	0	0	0	0	0	Commitment of cases	2	1	1	0	2
		Witness Examined	0	0	15	0	-15	Charged Framed/Accusation Explained	2	6	7	0	1
		Argument	4	0	0	0	4	Discharge	0	0	0	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	502	5	0	0	507	Witnesses Examined before Charge	0		0		
		Suits (Contested)			0			Witnesses Examined after Charge	0		0		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		39		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	1	6	4	0	3
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	0		0		
								Complaint Cases (for Trial)	0		0		
								Complaint Cases	0	0	0	0	0
								G.R Cases	2313	81	0	0	2394
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
						Argument	4	8	6	0	6		
						FIR Institution U/s 156(3)	9	4			5		
						Magisterial Trial	2313	81	4	0	2390		
						Magisterial Trial (Contested)			4				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

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Name of the Month:-Oct 2017

Sl No.	Name and Designation of the Officer	Civil Disposal						Criminal Disposal					
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
27	Rakesh Kumar IV (Munsif)	Temporary Injunction	33	0	0	0	33	Bail Applications	0	0	0	0	0
		Interlocutory/Misc. Application	22	8	10	0	20	Acceptance of final form	0	0	0	0	0
		Settlement of Issues	5	2	1	0	6	Cognisance Taken			0		
		Execution	175	1	0	0	176	Commitment of cases	0	0	0	0	0
		Witness Examined	87	1	30	0	58	Charged Framed/Accusation Explained	0	0	0	0	0
		Argument	24	2	1	0	25	Discharge	0	0	0	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	1316	7	7	1	1315	Witnesses Examined before Charge	0		0		
		Suits (Contested)			1			Witnesses Examined after Charge	0		0		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		0		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	0	0	0	0	0
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	0		0		
								Complaint Cases (for Trial)	0		0		
								Complaint Cases	0	0	0	0	0
								G.R Cases	0	0	0	0	0
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164	0		0		

							Cr.P.C					
							Argument	0	0	0	0	0
							FIR Institution U/s 156(3)	0	0			0
							Magisterial Trial	0	0	0	0	0
							Magisterial Trial (Contested)			0		
							Cases in Juvenile Justice Board	0	0	0	0	0
							Sessions Trial	0	0	0	0	0
							Sessions Trial(Contested)			0		

Name of the Judgeship:-Chapra							Name of the Month:-Oct 2017						
Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
28	Rajesh Kumar (Munsif-cum-Judicial Magistrate)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	0	0	0	0
		Interlocutory/Misc. Application	0	4	4	0	0	Acceptance of final form	0	0	0	0	0
		Settlement of Issues	0	1	1	0	0	Cognisance Taken			0		
		Execution	0	0	0	0	0	Commitment of cases	0	0	0	0	0
		Witness Examined	0	15	15	0	0	Charged Framed/Accusation Explained	0	0	0	0	0
		Argument	0	0	0	0	0	Discharge	0	0	0	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	507	27	1	0	533	Witnesses Examined before Charge	0		0		
		Suits (Contested)			0			Witnesses Examined after Charge	0		0		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		0		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	0	0	0	0	0
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	0		0		
								Complaint Cases (for Trial)	0		0		
								Complaint Cases	0	0	0	0	0
								G.R Cases	0	0	0	0	0
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
						Argument	0	0	0	0	0		
						FIR Institution U/s 156(3)	0	0			0		
						Magisterial Trial	0	0	0	0	0		
						Magisterial Trial (Contested)			0				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

Name of the Judgeship:-Chapra							Name of the Month:-Oct 2017						
Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
29	Md. Inam Khan (Sub Divisional Judicial Magistrate)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	41	41	0	0
		Interlocutory/Misc. Application	0	0	0	0	0	Acceptance of final form	21	0	1	0	20
		Settlement of Issues	0	0	0	0	0	Cognisance Taken			40		
		Execution	0	0	0	0	0	Commitment of cases	11	3	6	0	8
		Witness Examined	0	0	0	0	0	Charged Framed/Accusation Explained	18	11	12	0	17
		Argument	0	0	0	0	0	Discharge	18	5	4	0	19
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	0	0	0	0	0	Witnesses Examined before Charge	78		59		
		Suits (Contested)			0			Witnesses Examined after Charge	63		34		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		49		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	16	23	22	0	17
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	793		24		
								Complaint Cases (for Trial)	1028		13		

31	(Additional Chief Judicial Magistrate-cum-Railway Magistrate)	Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		0		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	0	445	445	0	0
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	0		0		
								Complaint Cases (for Trial)	0		0		
								Complaint Cases	0	0	0	0	0
								G.R Cases	1104	40	2	0	1142
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
								Argument	2	4	3	0	3
								FIR Institution U/s 156(3)	0	0			0
								Magisterial Trial	2323	45	13	0	2355
								Magisterial Trial (Contested)			2		
								Cases in Juvenile Justice Board	0	0	0	0	0
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

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Name of the Month:-Oct 2017

Sl No.	Name and Designation of the Officer	Civil Disposal						Criminal Disposal					
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
32	Sunil Kumar Singh VI (Judicial Magistrate-cum-Additional Munsif)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	32	32	0	0
		Interlocutory/Misc. Application	0	0	0	0	0	Acceptance of final form	18	0	0	0	18
		Settlement of Issues	0	0	0	0	0	Cognisance Taken			0		
		Execution	3	0	0	0	3	Commitment of cases	122	0	2	0	120
		Witness Examined	0	0	0	0	0	Charged Framed/Accusation Explained	82	5	8	0	79
		Argument	0	0	0	0	0	Discharge	7	0	0	0	7
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	36	9	0	0	45	Witnesses Examined before Charge	0		5		
		Suits (Contested)				0		Witnesses Examined after Charge	0		1		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		27		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	10	25	22	0	13
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	393		0		
								Complaint Cases (for Trial)	340		22		
								Complaint Cases	741	12	22	0	731
								G.R Cases	1598	4	32	0	1570
						T.I. Parade Conducted	0		0				
						Custodial death enquiry	0		0				
						Confession Recorded	0		1				
						Statement Recorded U/s 164 Cr.P.C	0		3				
						Argument	18	25	20	0	23		
						FIR Institution U/s 156(3)	0	0			0		
						Magisterial Trial	1959	4	54	0	1909		
						Magisterial Trial (Contested)			20				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

Name of the Judgeship:-Chapra

Name of the Month:-Oct 2017

Sl No.	Name and Designation of the Officer	Civil Disposal						Criminal Disposal					
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
		Temporary Injunction	0	0	0	0	0	Bail Applications	0	49	49	0	0
		Interlocutory/Misc. Application	0	0	0	0	0	Acceptance of final form	26	7	2	0	31
		Settlement of Issues	0	0	0	0	0	Cognisance Taken			10		
		Execution	1	1	0	0	2	Commitment of cases	25	2	1	0	26
		Witness Examined	0	0	0	0	0	Charged Framed/Accusation Explained	42	10	11	0	41
		Argument	0	0	0	0	0	Discharge	3	14	13	0	4

33	Rajesh Singh (Judicial Magistrate-cum-Additional Munsif)	Decree	0	0	0	0	0	Disposal of cases without full trial	0		41		
		Suits	16	10	0	0	26	Witnesses Examined before Charge	1		1		
		Suits (Contested)			0			Witnesses Examined after Charge	1		1		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		24		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	28	25	28	0	25
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		2		
								Complaint Cases (for enquiry)	205		4		
								Complaint Cases (for Trial)	533		30		
								Complaint Cases	716	22	34	0	704
								G.R Cases	3036	147	30	2	3151
								T.I. Parade Conducted	0		1		
								Custodial death enquiry	0		0		
								Confession Recorded	0		1		
								Statement Recorded U/s 164 Cr.P.C	0		9		